

(SHRI CHINTAMANI PANIGRAHI): (a) and (b). Sainik Schools are established only at the specific request of a State Government/Union Territory Administration, as the entire capital expenditure and a major portion of the recurring expenditure of the school has to be borne by them. There is no proposal to set up more Sainik Schools as no specific request for the same has been received from any State Government/UT Administration.

Meetings for Development Plan of Hill Areas

2193. SHRI ASHOK SHANKARRAO CHAVAN: Will the Minister of PLANNING be pleased to state:

(a) whether development plan of hill areas was discussed in a meeting with Members of Parliament and if so, in what manner it has resulted in making the plan a socio-economic development of hill areas;

(b) in what respect it differs from the development plan used to be prepared by the Planning Commission itself; and

(c) the details thereof?

THE MINISTER OF PLANNING AND MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI): (a) to (c). No, Sir. No development plan of hill areas was discussed in the meeting with the Members of Parliament representing Himalayan Region held on 19.8.1987. The meeting was mainly aimed at discussing the problems and prospects of the development of the Himalayan region with a view to pooling experiences and thinking on the subject so that the strategy and programmes for the Himalayan region could be improved upon. The specific observations/suggestions made by the Hon'ble Members were forwarded to concerned State Govts. and Central Ministries/Departments for appropriate action. The suggestions of general nature were kept in view in the Mid-term Appraisal of Seventh Five Year Plan already laid on the Table of the House on 22nd March, 1988. The development plans are being formulated by the State Govern-

ments concerned keeping in view the approach and strategy of hill area development outlined in the National Plan Document. The annual plans of the States are finalised in a meeting of Deputy Chairman, Planning Commission and Chief Minister of the respective State.

Island Development Authority

2194. SHRI ASHOK SHANKARRAO CHAVAN: Will the Minister of PLANNING be pleased to state:

(a) the names of the islands for which the Island Development Authority has been created and what is its tenure;

(b) how many meetings of this authority have so far been held and the agenda of each meeting and the outcome thereof;

(c) the composition and terms of reference of the Authority;

(d) whether as a result of these meetings any concrete shape has been given to the development plans of these islands; and

(e) if so, whether any instructions have been issued on the lines on which development of these islands is to take place?

THE MINISTER OF PLANNING AND MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI): (a) Island Development Authority was set up in August, 1986 to decide on the policies and programmes for an integrated development of Andaman and Nicobar and Lakshadweep Islands. It is a continuing body.

(b) Four meetings of the IDA have so far been held. The main items considered in the meeting include: transportation, communication, tourism, human resource development, setting up of industries, environment, forest development, fisheries land use pattern, unemployment, developmental norms, carrying capacity of the islands, personnel policies, incentives for the islanders, etc. Many of the items discussed by the IDA have been implemented